

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-OCW-54/2020)

Jagdish Chowgule Applicant.

Vs

Government of Goa and ors. Respondents.

Shri N. Takkekar, Advocate for the applicant.

Coram:- DAMA SESHADRI NAIDU, J.

Date:21st September, 2020.

P.C.

Applicant's counsel informs me that service on the respondents has not yet been completed. He wants the matter to be adjourned by two weeks.

2. Post the matter on 6.10.2020.

DAMA SESHADRI NAIDU, J.

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